

ITEM NO.58

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 872/2021

PARTO

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 123209/2022 - APPLICATION FOR PERMISSION

Date : 04-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. Amit Dubey, Adv.
Mr. Anurag Dubey, Adv.
Mr. Sarthak Dubey, Adv.
Ms. Sonika Singh, Adv.
Mr. Atishi Dipankar, AOR

For Respondent(s) Mr. Ardhendumauli Kr. Prasad, AAG
Mr. Vishnu Shankar Jain, AOR
Mr. Amritesh Raj, Adv.
Ms. Shreya Srivastava, Adv.
Mr. Ashish Madaan, Adv.
Mr. Anan Singh Bhodoria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 09.11.2022.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR